

**SUPREME COURT OF INDIA**

Suvidya Yadav

Vs.

State of Haryana

(G.B.Pattanaik and U.C.Banerjee JJ.)

06.12.1999

**ORDER**

The Text below is only a summarized version of the order pronounced

State Public Service Commission issued advertisement for post of principal with number of post as 18 which would be subject to variation. Commissioner recommended name of more than 18 which was challenged by appellant. Commission can recommend more names than 18 for which advertisement was issued. All names recommended were entitled to be appointed as recommendations made by Commission were according to law.